

6  
HIGH COURT OF JAMMU & KASHMIR AT JAMMU  
Office of Registrar Judicial, Jammu

\*\*\*\*

To

1. Shir Bhupinder Singh Salathia  
President, J&K High Court Bar Association  
Jammu.
2. Shri D.C Raina, Senior Adovcate.
3. Shri Prem N. Sadotra, Secretary, J&K High Court Bar Association, Jammu.

No. 874-76/RJ/18

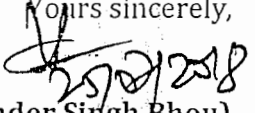
Date 25-07-18

Sir,

You are requested to make it convenient to join us over a cup of tea in my office chamber on 27th of July, 2018, at about 11:00 A.M to deliberate upon the following issues;

1. To seek approval from Hon'ble Committee for allotment of chambers to advocates for Jammu Wing, regarding allotment of work of Cleanliness and Sanitation of lawyer's chambers building to the lowest bidder.
2. Other ancillary matters.

Yours sincerely,

  
(Virinder Singh Bhou)  
Registrar Judicial

Copy to

1. Registrar General, High Court of J&K, Srinagar, for information.
2. In-Charge NIC, for uploading the same on the official website of High Court of J&K.